

the parameter worst affected cells having more than 3% TCH drop/Circuit Switched Voice drop rate: CBBH (benchmark $\leq 3\%$) in twelve (12) service areas and BSNL in three (3) service areas.

TRAI has been persuing with service providers for improving Quality of Service (QoS) and regular interactions are being held by TRAI with the service providers.

(c) TRAI imposes financial disincentives on service providers for their failure to comply with the prescribed QoS benchmarks wherever the Quality of Service (QoS) benchmarks are not met.

Hacking of Indian websites

2613. SHRI A. W. RABI BERNARD: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that Indian websites were hacked by various hacker groups spread across the world;

(b) whether it is also a fact that 21,699 websites in 2011, 27,605 websites in 2012, 28,481 websites in 2013 and 29,174 websites in year 2014 were hacked by various groups; and

(c) if so, the details thereof and the necessary and comprehensive measures taken by Government to tackle the problem since the number of web users are growing at a rapid pace?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) to (c) As per the information reported to and tracked by Indian Computer Emergency Response Team (CERT-In) a total number of 21699, 27605, 28481 and 32323 websites were hacked by various hacker groups spread across the world during the year 2011, 2012, 2013 and 2014. These also include a total number of 308, 371, 189 and 155 Government websites hosted under '*gov.in*' and '*nic.in*' domains during the year 2011, 2012, 2013 and 2014.

The comprehensive measures taken by Government to tackle the problem include:

- (i) All Central Government Ministries/Departments and State/Union Territory Governments have been advised to conduct security auditing of entire Information Technology infrastructure. All the new Government websites and applications are to be audited with respect to cyber security prior to their hosting. The auditing of the websites and applications is to be conducted on a regular basis after hosting also. Indian Computer Emergency Response Team (CERT-In) provides necessary expertise to audit IT infrastructure of critical and other ICT sectors.

- (ii) It has been mandated that all Government websites are to be hosted on infrastructure of National Informatics Centre (NIC), Education and Research Network (ERNET) or any other secure infrastructure service provider in the country.
- (iii) National Informatics Centre (NIC) which hosts the Government websites is continuously engaged in upgrading and improving the security posture of its hosting infrastructure.
- (iv) National Informatics Centre (NIC) has been directed not to host web sites, which are not audited with respect to cyber security.
- (v) All major websites are being monitored regularly to detect malicious activities.
- (vi) The Indian Computer Emergency Response Team (CERT-In) issues alerts and advisories regarding latest cyber threats and counter measures on regular basis. CERT-In has published guidelines for securing the websites, which are available on its website (www.cert-in.org.in). CERT-In also conducts regular training programmes to make the system administrators aware about secure hosting of the websites.
- (vii) Indian Computer Emergency Response Team (CERT-In) tracks the hacking of websites on 24x7 basis and alerts the concerned website owners to restore the hacked websites and taking further actions to secure the websites.

Non-payment of salary to employees of ITI Limited, Mankapur

2614. SHRI ARVIND KUMAR SINGH:

SHRI NEERAJ SHEKHAR:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is aware that thousands of employees of ITI Limited, Mankapur, Gonda under the Ministry have not got salaries from the last five months and their families are on the verge of starvation;

(b) if so, the details thereof and the reasons therefor;

(c) whether Government would inquire into non-payment of salaries to employees and direct the competent authorities to pay salaries to thousands of employees working in ITI Limited, Mankapur; and

(d) if so, the details thereof and if not, the reasons therefor?